NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/126/(IB)/2017 **PETITION NUMBER** : DELTA CORPORATE SERVICE PVT LTD NAME OF THE PETITIONER(S) : BOSS PROFILES LTD NAME OF THE RESPONDENT(S) UNDER SECTION : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM

5 HAILH AILHTAR ALI Respondent
T Sundaranairan
Advocati

Counsel for petitioner present. Respondent in person present and prayed time for making submissions. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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